

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

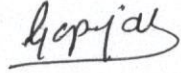
NAME OF THE PARTIES:

Mr. Mukeshbhai B. Patel & Ors.

V/s.

M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Gaurangi Pujara	Advocate for Respondent Nos. 1-5	

ORDER

C.P. No. 06/241-242/NCLT/MB/MAH/2016

1. None present from the side of the Petitioner. From the side of Respondent Ld. Representative appeared and informed that the copy of the rejoinder is revived, however require time to take instruction from the client on future cause of action. He has informed that the instructions from the client is expected in near future. Let this matter be fixed for hearing on 07.02.2017 with the direction to Respondents to communicate next date of hearing to the Petitioner.

Dated: 9<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)